## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Sangeeta Vijay Kumar

V/s.

Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) AShring Jain Advocate.

Plb MLS vang

& Associates.

Lior Respondents).

2. Siddhesh. S. Shetye Advocate
IB Rahul D. Oak for Petitioner

ORDER CP 20/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR

Member (Judicial)